

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 231 OF 2017**

**Dated: 7<sup>th</sup> August, 2018**

**Present: Hon'ble Mr. I. J. Kapoor, Technical Member  
Hon'ble Mr. Justice N. K. Patil, Judicial Member**

**In the matter of:**

<b>Powerlinks Transmission Limited</b>	<b>....</b>	<b>Appellant(s)</b>
	<b>Versus</b>	
<b>Central Electricity Regulatory Commission &amp; Ors.</b>	<b>....</b>	<b>Respondent(s)</b>

Counsel for the Appellant(s) : Mr. Amit Kapur  
Mr. Ashutosh K. Srivastava

Counsel for the Respondent(s) : --

**ORDER**

List the matter for hearing on **22.10.2018.**

**(Justice N. K. Patil)  
Judicial Member**

*ts/tpd*

**(I.J. Kapoor)  
Technical Member**